



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-199/NCLAT/CHN BEN/2026

Dated: 17th Oct 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 30.10.2026 will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 411/2026 For Condone Delay IA No. 1171/2026	Employees' Provident Fund Organisation Vs Shri Ganesh Panduranga Pai, Liquidator, Antal Infotech Pvt Ltd	Mr. MS Viswanathan	
2.	Comp App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner-I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panneer Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
3.	Comp App (AT) (CH) (Ins) No. 283/2025	Satyadevi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors.	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
4.	Comp App (AT) (CH) (Ins) No. 643/2025 For Stay IA No. 1787/2025 For Condone Delay IA No. 1786/2025	The Regional Provident Fund Commissioner II/Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 2 Ors.	Mr. PK Panneer Selvam	Ms. Aishwarya S Nathan R3

5.	Comp App (AT) (CH) (Ins) No. 289/2026 For Direction IA No. 813/2026 For Urgent Listing IA No. 815/2026	The Regional Provident Fund Commissioner, rep by EPFO Vs Raju Palanilkunnathil Kesavan, Liquidator, Agasti and Associates & Anr.	Mr. R Vishnu	Mr. Pranava Charan R1
6.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner- II, Employees Provident Fund Organisation Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr.AG Sathyanarayana
7.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
8.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II, Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu
9.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2
10.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner- II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional & Anr	Mr. R Vishnu	
11.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No. 132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu

12.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd (in Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1
13.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
14.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
15.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika
16.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
17.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II, Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
18.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II, Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana

19.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees' Provident Fund Organisation Vs Southern Batteries Pvt Ltd., through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
20.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd WITH	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah
21.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah R1 Mr. B Dhanaraj R2
22.	Comp App (AT) (CH) (Ins) No. 380/2026 To Dispense with IA No. 1084/2026 For Stay IA No. 1085/2026	The Regional Provident Fund Commissioner, EPFO Regional Office Vs You Seung Sang Sa India Construction Pvt Ltd	Mr. PK Panneer Selvam	
23.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	Mr.AG Sathyanarayana
24.	Comp App (AT) (CH) (Ins) No. 226/2023 For Direction IA No. 26/2026	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	
25.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1

26.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer, EPFO Vs Vaasan Medical Centre Pvt Ltd&4 Ors	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2
27.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1
28.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1
29.	Comp App (AT) (CH) (Ins) No. 429/2026 To Dispense with IA No. 1216/2026 For Stay IA No. 1217/2026 For Condone Delay IA No. 1218/2026	The Recovery Officer/ The Regional Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Sura Leathers Pvt Ltd & Anr.	Mr. PK Panner Selvam	

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in